

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sunil Hitech Engineers Limited Date of Commencement of Liquidation: 25-06-2019; List of Stakeholders as on Date: 30-04-2024; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digit of registration number: 10041

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	23	20808008023	21	20383697278		166605198.00	257705547.00	Annexure 3
4	Unsecured financial creditors	4	744377553	4	726295776		18081777		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	1095	177954450	1008	87213429		90741021		Annexure 6
7	Operational creditors (Government Dues)	20	12957840015	7	1073589232		5628483412	6255767371	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	513	4231218752	373	998731203		2836560428	395927121	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		1655	38919398793	1413	23269526918		8740471836	6909400039	